

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/264/IB/2018
PETITION NUMBER : TCP/198/(IB)/2017
NAME OF THE PETITIONER(S) : NAGARAJAN
NAME OF THE RESPONDENT(S) : MALABAR HOTELS PVT LTD
UNDER SECTION : 30(6)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Nirav Shah
A. Kevin Thomas
For King & Partridge

Counsel for Suisful
Resolution Applicant

2. T.K. Bhaskar
Shwetha Vasudevan

counsel for the RP

3. J. MANIVANNAN
V. Nagarajan

Counsel for the RP

4. S. Aravindan

Rp
Counsel of Promoter /
Director / Shareholder

PAWAN JITHAN

counsel for
Sai Prishha
Proposed Plaintiff
Applicant

(26)

MA/264/IB/2018 IN TCP/198/IB/2017

ORDER

Counsel for RP present. Counsel for Successful/Proposed Resolution Applicant present. RP present. Counsel for Promoter/Director/Shareholders present and submitted that the shareholders wanted to have a copy of minutes of the COC Meeting held subsequent to the directions of this Tribunal and raised observations with regard to the resolution plan submitted by the RP. Submissions Heard. **Order is reserved.**

sd/r
(S VIJAYARAGHAVAN)
Member (Technical)

sd/r
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr